

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11041/17/24]

Report and Accounts (2022-23) of the Sagarmala Development Company Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of the Sagarmala Development Company Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11355/17/24]

I. Reports and Accounts (2022-23) of the Chenab Valley Power Projects (P) Ltd., Jammu and related papers

II. Annual Budget (2023-24) of the Damodar Valley Corporation, Kolkata, West Bengal and related papers

विद्युत मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Twelfth Annual Report and Accounts of the Chenab Valley Power Projects (P) Ltd., Jammu, Union Territory of Jammu & Kashmir, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review notes on the performance of above Company.

[Placed in Library. See No. L.T.11428/17/24]

II. A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, West Bengal, for the year 2023-24, under sub-section (3) of

Section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. L.T. 11311/17/24]

Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD):
Sir, I lay on the Table:—

(i) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. IFSCA/India ICC/Renewal/2023-24., dated the 1st January, 2024 notifying granting of renewal of recognition to India International Clearing Corporation (IFSC) Limited, 1st Floor, Unit No. 102, the Signature Building No. 13B, Road IC, Zone 1, GIFT SEZ, GIFT CITY Gandhinagar-382355 for one year, issued under Section 12 of the International Financial Services Centres Authority Act, 2019 and sub-section (4) of Section 8A of the Securities Contracts (Regulation) Act, 1956.

[Placed in Library. See No. L.T. 11061/17/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), issued under Section 12 of the International Financial Services Centres Authority Act, 2019 and Section 4 of the Securities Contracts (Regulation) Act, 1956:-

- (1) No. IFSCA-PMTS/9/2023-Precious Metals., dated the 11th December, 2023, notifying granting of renewal of recognition to the India International Bullion Exchange IFSC Limited, Gujarat as Bullion Exchange and Bullion Clearing Corporation for one year.
- (2) No. IFSCA/India INX/Renewal/2023-24., dated the 1st January, 2024, notifying granting of renewal of recognition to the India International Exchange (IFSC) Limited, 1st Floor, Unit No. 101, The Signature Building No. 13B, Road IC, Zone 1, GIFT SEZ. GIFT CITY Gandhinagar-382355 for one year.

[Placed in Library. For (1) and (2), See No. L.T. 11061/17/24]

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. SEBI/LAD-NRO/GN/2023/161., dated the 21st December, 2023, publishing the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Seventh Amendment) Regulations, 2023, under Section 31 of the Securities and Exchange Board of India Act, 1992 and sub-